

Memorandum of Understanding
on Bilateral Cooperation in Intellectual Property
between
the Department of Industrial Property & Promotion of India
and
IP Australia
(“the Parties”)



Australian Government

IP Australia

**Memorandum of Understanding
on Bilateral Cooperation in Intellectual Property**

between

the Department of Industrial Policy and Promotion, India

and

IP Australia

("the Parties")

Recognising the benefits that may accrue from closer cooperation between the Parties in fostering the creation, protection, management and use of intellectual property; and

Desiring to strengthen their relationship to further common goals in fostering the use and protection of intellectual property for economic growth

1. The following areas have been identified by the Parties as potential key areas for mutually beneficial cooperation in the field of intellectual property:

- a. capacity building;
- b. public education and awareness; and
- c. experience exchange.

2. The Parties will establish an Action Plan that will identify and develop specific opportunities for engagement to the mutual benefit of both the Parties.

3. This Memorandum of Understanding will be implemented through the Parties' respective national agencies, namely:

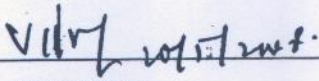
- a. Office of the Controller General of Patents, Designs and Trade Marks, India; and
- b. IP Australia of the Commonwealth of Australia.

4. This Memorandum of Understanding commences on the date of signature.

5. This Memorandum of Understanding will expire three years from the date of signature, or earlier by either party giving the other six months advance notice in

writing. It may also be terminated by both the Parties jointly in which case it will be terminated at the end of six months from a mutually determined date.

Signed at Melbourne, Australia on 20th May 2008, in two originals in the English language.



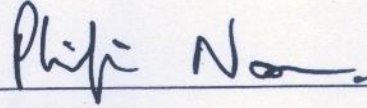
GOPAL KRISHNA

Joint Secretary

Department of Industrial Policy and Promotion

Ministry of Industry and Commerce

Republic of India



PHILIP NOONAN

Director General

IP Australia

Commonwealth of Australia